

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.10.2019


CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CA 13/16, in TP 84/16	For hearing IA in DY No. 4508/19	Sec 397/398 of CA 1956	R P Trivikram & 6 others	Naganand & others	Mysore Stoneware Pipes & Potteries Ltd. & 8 Others.	Lawyers Inc & Others

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

FOR RESPONDENT NO.5
PALLAVI ANANTHARAM 
9513808434

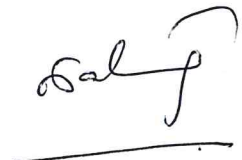
Theerthesh B.S
for VGB Associates
9738926075

for R1 & others



Nateesh PCS
9740955771

for R6



ORDER

Heard Ms. Pallavi Anantharam, learned Counsel for Respondent No.5, Shri Natesh, learned PCS for Respondent No.6 and Shri Theerthesh B.S., learned Counsel for the Respondent No.1 and others.

Post the case on **21.11.2019**.



Member (T)



Member (J)

Krishna


Verified


Court Officer